

RAJYA SABHA
Parliamentary Bulletin

PART - I

(TWO HUNDRED AND THIRTIETH SESSION)

No. 5102]

WEDNESDAY, FEBRUARY 5, 2014

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 5th February, 2014**

11-00 a.m.

1. National Anthem

National Anthem was played.

11-01 a.m.

2. Obituary References

The Chairman made references to the passing away of —

1. Shri Mulka Govinda Reddy (ex-Member);
2. Shri M. M. Hashim (ex-Member); and
3. Shri Manmohan Mathur (ex-Member).

The House observed silence, all Members standing, as a mark of respect to the memory of the departed.

11-08 a.m.

3. References by the Chair

The Chairman made references to:—

- (a) Fire in an AC Coach of the Bangalore-Nanded Express near Puttaparthi in Andhra Pradesh on the 28th of December, 2013, in which 26 passengers lost their lives and 6 others were injured;
- (b) Bus accident in Malshej Ghat in Maharashtra on the 2nd of January, 2014, in which at least 27 passengers reportedly lost their lives and around 15 others were injured;

- (c) Fire in the Mumbai-Dehradun Express near Dahanu Town in Thane district of Maharashtra on the 8th of January, 2014, in which 9 passengers lost their lives and one was injured;
- (d) Capsizing of a boat 'Aqua Marine' in the Bay of Bengal, off the Andaman & Nicobar Islands on the 26th of January, 2014, in which 21 persons, mostly women and children, lost their lives; and
- (e) Road accident on the Pune-Satara Highway on the 3rd of February, 2014, in which at least 10 persons reportedly lost their lives and 35 others were injured.

The House observed silence, all Members standing, as a mark of respect to the memory of those, who lost their lives in these tragic incidents.

11-11 a.m.

4. Felicitations by the Chair

The Chairman, on behalf of the whole House and on his behalf, offered felicitations to the scientists, engineers and all others who were associated with the successful launch of the Geosynchronous Satellite Launch Vehicle (GSLV-D5) powered by an indigenous cryogenic engine from the Satish Dhawan Space Centre at Sriharikota in Andhra Pradesh, on the 5th of January, 2014.

[@] 11-14 a.m.

The House adjourned and re-assembled at 12-00 Noon.

5. Starred Questions

Answers to Starred Question Nos. 201 to 220 were laid on the Table.

6. Unstarred Questions

Answers to Unstarred Question Nos. 1551 to 1648 were laid on the Table.

[@] From 11-12 a.m. to 11-14 a.m., some points were raised.

12-00 Noon

7. Papers Laid on the Table

The following papers were laid on the Table:—

1. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the North East Zone Cultural Centre (NEZCC), Dimapur, Nagaland, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.

2. A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. S.O. 2693 (E), dated the 6th September, 2013, specifying the names of channels to be re-transmitted by the cable operators in their cable services and the manner of reception and re-transmission of such channels, under sub-section (3) of Section 22 of the Cable Television Network (Regulation) Act, 1995.

3. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (2) of Section 148 of the Delhi Police Act, 1978:—

- (1) No. 13/17/2002/HP-I /Estt./3445 - 3448, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (2) No. F. 13/3/2004/HP-I /Estt./3449 - 3452, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (3) F. No. 13/38/2009/HP-I /Estt./3522 - 3525, dated the 22nd October, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.

4. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Fifty-ninth Annual Report and Accounts of the Cotton Textiles Export Promotion Council (Texprocil), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.
 - (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.
 - (iii) (a) Fifty-ninth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.
- 5.(1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution of India:—
- (a) Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
 - (b) Supplementary to the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
 - (c) Explanatory Memorandum on the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
6. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1992-93, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

- (ii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1993-94, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.
- (iii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1995-96, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.
- (iv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1996-97, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.
- (v) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.
- (vi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.
- (vii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.
- (viii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2000-01, together with the Auditor's Report on the Accounts.

- (b) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.
- (ix) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.
- (x) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2002-03, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.
- (xi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2003-04, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.
- (xii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2004-05, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.
- (xiii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2005-06, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.
- (xiv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.

- (xv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.
 - (xvi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.
 - (xvii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.
 - (xviii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.
 - (xix) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.
 - (xx) Review by Government on the working of the above Foundation.
7. A copy each (in English and Hindi) of the following papers: —
- (a) Twenty-sixth Annual Report and Accounts of the Rehabilitation Council of India, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

8. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. G.S.R. 711 (E), dated the 28th October, 2013, publishing the Boiler Appeal Rules, 2013, under sub-section (2) of Section 28A of the Boilers Act, 1923.

9. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Fifty-second Annual Report and Accounts of the National Institute of Design (NID), Ahmedabad, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (ii) (a) Seventy-third Annual Report of the Coffee Board of India, Bangalore, for the year 2012-13.
- (b) Annual Accounts of Coffee Board of India, Bangalore, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

12-01 p.m.

8. Reports of the Committee on Public Undertakings

Shri Naresh Agrawal laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings:—

- (i) Twenty-seventh Report on 'Joint Venture Operations of ONGC Videsh Limited based on Audit Report No. 28 of 2010-11 (Performance Audit)'; and
- (ii) Twenty-eighth Report on 'Purchase of condensate at crude oil price by Oil and Natural Gas Corporation Limited based on Audit Para No. 13.5.1 of C&AG's Report No. 9 of 2009-10'.

12-02 p.m.

9. Report of the Department Related Parliamentary Standing Committee on Agriculture

Shrimati Mohsina Kidwai laid on the Table, a copy (in English and Hindi) of the Fifty-sixth *Report of the Department-related Parliamentary Standing Committee on Agriculture on 'The Agricultural Biosecurity Bill, 2013' pertaining to Ministry of Agriculture (Department of Agriculture and Co-operation).

12-03 p.m.

10. Resignation by Member

The Deputy Chairman made the following announcement in the House:—

“I have to inform Members that the Chairman had received a letter from Shrimati Maya Singh, Member, representing the State of Madhya Pradesh, resigning her seat in the Rajya Sabha. The Chairman has accepted her resignation with effect from 23rd of December, 2013.”

@ 12-06 p.m.

The House adjourned and re-assembled at 12-21 p.m.

12-22 p.m.

11. Government Bill — Withdrawn

The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005 was withdrawn by Shri Sushilkumar Shinde, Minister of Home Affairs.

* The Report was presented to the Speaker, Lok Sabha on 4th January, 2014 and to the Chairman, Rajya Sabha on 9th January, 2014.

@ From 12-04 p.m. to 12-06 p.m., some points were raised.

From 12-21 p.m. to 12-22 p.m., some points were raised.

12-23 p.m.

12. Government Bill — Introduction deferred

The Prevention of Communal Violence (Access to Justice and Reparations) Bill, 2014.

Shri Sushilkumar Shinde, Minister of Home Affairs moved for leave to introduce the Prevention of Communal Violence (Access to Justice and Reparations) Bill, 2014.

* 12-30 p.m.

The House adjourned and re-assembled at 2-00 p.m.

\$ 2-03 p.m.

The motion for introduction of the Bill was opposed by Shri Arun Jaitley, Leader of the Opposition. The following Members also spoke:—

1. Dr. V. Maitreyan
2. Shri T.M. Selvaganapathi
3. Shri Sitaram Yechury
4. Shri Derek O' Brien

@ 2-20 p.m.

Shri Kapil Sibal, Minister of Communications and Information Technology and Minister of Law and Justice, responded.

2-34 p.m.

The Deputy Chairman after taking sense of the House, deferred the introduction of the Bill.

* From 12-24 p.m. to 12-30 p.m., some points were raised.

\$ From 2-00 p.m. to 2-01 p.m. see item no. 13 and from 2-01 p.m. to 2-03 p.m. some points were raised.

@ From 2-13 p.m. to 2-20 p.m. some points were raised.

&13. Recommendations of the Business Advisory Committee

The Deputy Chairman announced the recommendations made by the Business Advisory Committee in its meeting held on the 5th of February, 2014.

®2-36 p.m.

14. Submission by Members

Prof. Ram Gopal Yadav made a submission regarding inclusion of 17 Backward Castes currently in the list of OBCs in the State of Uttar Pradesh in the List of Scheduled Castes.

Shri Satish Chandra Misra also spoke.

Shri Rajeev Shukla, Minister of State in the Ministry of Parliamentary Affairs and in the Ministry of Planning, responded.

*2-45 p.m.

15. Statement by Minister

On the direction of the Chair, Shri A. K. Antony, Minister of Defence, made a statement on the issue of procurement of VVIP Helicopters.

ʸ2-56 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 6th February, 2014.

SHUMSHER K. SHERIFF,
Secretary-General

& At 2-00 p.m.

® From 2-35 p.m. to 2-36 p.m. some points were raised.

* From 2-42 p.m. to 2-45 p.m. some points were raised.

ʸ From 2-50 p.m. to 2-56 p.m. some points were raised.